

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-609(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2018**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

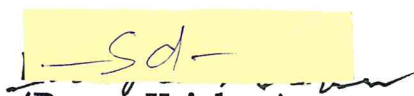
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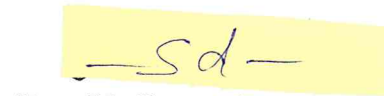
**Present: Mr. Anuj Kumar, Advocate for Applicants  
Mr. P. Nagesh, Mr. Harshal Kumar and Mr. Nishant Tyagi,  
Advocates for the Petitioner  
Mr. Sumesh Dhawan, Mr. Rajeev Kumar, Ms. Geetika Sharma, Ms.  
Tanya and Mr. Manoj Kulshretha, Advocates for RP  
Mr. Rakesh Singal, Advocate for CA 850/2018  
Mr. Divyam Agarwal, Advocate for Non-Applicant**

**ORDER**

Application has been filed by the Petitioner. Notice of the same is being accepted by Mr. Divyam Agarwal, Advocate for the Respondent.

To come up for further consideration on 18<sup>th</sup> December, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**